

HIGH COURT FOR THE STATE OF TELANGANA

Roc No. 394/SO/2020

Dt.11.05.2020

NOTIFICATION

Modified Guidelines for online Filing and hearing through Video conference during the Covid-19 Pandemic lockdown period

In continuation of the modified guidelines dated 09/05/2020 regarding online filing and hearing through Video conference during the Covid-19 Pandemic lockdown period, as directed, it is informed that **only extreme urgent matters**, as decided by the Hon'ble The Chief Justice will be taken up for hearing **instead of all cases**, as per the revised roster/sitting arrangements dated 12/05/2020 by the Hon'ble Courts.


REGISTRAR GENERAL 11/05/2020